

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2095
ANSWERED ON:06.12.2006
UPGRADATION OF STRETCHES AS NATIONAL HIGHWAYS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether all the stretches connecting the Union Territories near Gujarat have not been upgraded to National Highways;
- (b) if so, the reasons therefor;
- (c) the names of the stretches left out from the purview of upgradation; and
- (d) the criteria laid down for such upgradation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c) : The stretches connecting Union Territories near Gujarat have not been upgraded to National Highways. Dadra, & Nagar Haveli and Daman near Gujarat are already located near National Highway No. 8 and Diu is located near National Highway No. 8E. However, Ministry has decided to upgrade three roads namely

- (i) Vapi-Daman road
- (ii) Vapi-Silvasa road and
- (iii) Bhilad-Silvasa road connecting National Highway No.8 and National Highway No. 8E under Inter-State Connectivity Scheme. Consultancy work for preparation of feasibility study and Detailed Project Report for 4-laning of these roads is under progress with Union Territories.

(d) Criteria laid down for qualification of upgradation the State Highways to National Highways is enclosed at Annex-1.

ANNEXURE-1

ANNEXURE-I REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2095 FOR ANSWER ON 06.12.2006 REGARDING UPGRADATION OF STRETCHES AS NATIONAL HIGHWAYS

CRITERIA FOR DECLARATION OF NATIONAL HIGHWAYS

1. Roads which run through the length and breadth of the country.
2. Roads connecting adjacent countries.
3. Roads connecting the National Capital with State Capital and roads connecting mutually the state capitals.
4. Roads connecting major ports, large industrial centers or tourist centers.
5. Roads meeting very important strategic requirements.
6. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
7. Roads which help opening up large tracts of backward area and hilly regions.
8. National Highways grid of 100 km is achieved.
9. The road must be up to the standard laid down for State Highways both in its technical requirements as well as the land requirements.
10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.
11. The right of way required for the National Highways (preferably 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.